

**THE HIGH COURT OF MANIUR**  
**AT IMPHAL**

**NOTIFICATION**

*Imphal, the 18<sup>th</sup> September, 2015*

No. HCM/A-1/2013-A&E(J)/Vol-1 It is notified that in view of the judicial order passed in W.P.(C) No. 720 of 2015 by the Hon'ble High Court staying the operation of the Advertisement No. HCM/A-1/2013-A&E(J)/Vol-1, dated 21.08.2015, the Written Examination of Manipur Judicial Service Grade – I which was scheduled to be held on 17<sup>th</sup> and 18<sup>th</sup> October, 2015 is postponed until further order.

Sd/-

(Golmei Gaiphulshillu)  
REGISTRAR

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Endt. No. HCM/A-1/2013-A&E(J)/Vol-1/10262-70. Imphal, the 18<sup>th</sup> September, 2015

Copy to :

1. The Secretary (Law), Government of Manipur.
2. The Director of Information & Public Relations, Government of Manipur.  
- ***For favour of wide publicity.***
3. The Central Project Coordinator (CPC), High Court of Manipur.  
- ***He is requested to upload the same in the official website of this Registry.***
4. The Director, Doordarshan Kendra, Imphal.  
- ***For favour of wide announcement.***
5. The News Editor, AIR, Imphal.  
- ***For favour of wide announcement.***
6. The News Editor, ISTV, Imphal.  
- ***For favour of wide announcement.***
7. The News Editor, Impact TV, Imphal.  
- ***For favour of wide announcement.***
8. Editor : (1) Sangai Express (English); (2) Poknapham (Manipuri).  
- ***With a request to publish the above the advertisement in the esteemed daily on two alternate days at the earliest possible and to submit the bill in "triplicate" for early payment.***
9. Notice Board/Guard File/Concerned File.

REGISTRAR

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